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## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

IA 193/2017 With IA 259/2017 In IA 16/2016 In TP No. 120/397-398,58-59,235(2),237(b)/NCLT/AHM/2016 (New) CP No. 24/397-398, 58-59,235(2),237(b)/CLB/MB/2016 (Old)

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.12.2017

Name of the Company:

Alliance Industries Ltd.

V/s.

Peoples General Hospital Pvt. Ltd.

Section of the Companies Act:

Section 397-398, 58-59, 235(2), 237(b) of the

Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. Kunal P Vaishnav Advocate Org Publication

2. Hanesh Naidu

3. Viver H. Shah

1. L. Z. Ceda. 2.

## <u>ORDER</u>

Learned Advocate Mr. Kunal Vaishnav with Learned Advocate Mr. Hamesh Naidu with Learned Advocate Mr. Vivek Shah present for Original petitioner. None present for Respondent No.1. None present for Respondent No.2. Learned Advocate Mr. L.J. Golani present for Respondents No. 4, 5 and 8 in IA 193/2017.

Common Written submissions filed by the original petitioners.

Order reserved.

MANORAMA KUMARI MEMBER JUDICIAL BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 22nd day of December, 2017.